



2026:AHC:42586-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 2467 of 2026

Sugam Kumar

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Aditya Prasad Mishra, Ashutosh Tripathi
Counsel for Respondent(s)	:	G.A., Ram Kumar

Court No. - 45

**HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.**

1. After some arguments, learned counsel for the petitioner has made a statement at the Bar that he does want to press this writ petition and seeks to withdraw it with liberty to file fresh with better particulars.
2. In view of the above, this writ petition is dismissed as withdrawn with the aforesaid liberty.
3. Certified copy of the impugned FIR be returned to learned counsel for the petitioner as per Rules.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 25, 2026
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